## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI

CP 501/2016 OA 679/2011 MA 2954/2016

New Delhi, this the 19<sup>th</sup> day of October, 2016

Hon'ble Mr. P.K. Basu, Member (A) Hon'ble Mr. Raj Vir Sharma, Member (J)

Prabhu Lal Jat S/o Shri Kana Ram Jat R/o B-119, Street No.5 Dr. Ambedkar Colony, Near Temple Chhattarpur New Delhi

... Applicant

(Through Shri R.K. Shukla, Advocate)

Versus

- Shri C.K. Mishra
   The Secretary
   Ministry of Health & Family Welfare,
   Nirman Bhawan,
   New Delhi
- Shri Rohit Sareen
   The Director,
   National Institute of Tuberculosis
   & Respiratory Diseases
   Sri Aurobindo Marg,
   Near Qutub Minar,
   New Delhi
- 3. Shri Ashok Lavasa
  The Secretary
  Ministry of Finance (Exp)
  North Block, New Delhi

... Respondents

## ORDER (ORAL)

## Mr. P.K. Basu, Member (A)

Shri R.K. Shukla, learned counsel appears on behalf of the applicant and states that the applicant wishes to withdraw the Contempt Petition as the orders have been complied with. Dismissed as withdrawn.

(Raj Vir Sharma) Member (J) (P.K. Basu) Member (A)

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